

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT III**

**Item No.118**  
IB-1923(ND)/2019

**IN THE MATTER OF:**

M/s. Satkar Logistics pvt.Ltd.

**Vs.**

M/s. S.N.J Trade Link Pvt.Ltd

....OPERATIONAL CREDITOR

.....CORPORATE DEBTOR

**SECTION**

**U/s 9 IBC code 2016**

**Order delivered on 12.07.2021**

**CORAM:**

**SHRI P.S.N. PRASAD**

**MEMBER (JUDICIAL)**

**SHRI NARENDER KUMAR BHOLA**

**MEMBER (TECHNICAL)**

**PRESENT:**


For the Applicant :

For the Respondent :

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 13.08.2021.

  
**(Madhu Narula)**  
**Court Officer**